

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. RA 35 of 97
MA 185 of 97
(OA 921 of 96)

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

UNION OF INDIA & ORS.

VS

RABINDRA NATH SEN

For the applicant : Mr. P.K. Arora, counsel

For the respondents: Mr. B.P. Saha, counsel

Heard on : 15.5.98

Order on : 15.5.98

O R D E R

S.N. Mallick, VC

We have heard the counsel for both the parties. At the time of hearing Mr. P.K. Arora, counsel for the applicants in RA submitted that RA along with MA for condonation of delay has since become infructuous he has instruction not to proceed with the same. RA along with MA thus stand disposed of for being infructuous. No order as to costs.


MEMBER (A)

i.o.


VICE-CHAIRMAN